

**Central Administrative Tribunal
Principal Bench
C.P. 622/2016
IN
OA No.3765/2011**
New Delhi this the 14th day of November, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Mrs. Kamla Devi, Aged about 59 years
Wife of Sh. Satpal
R/o Village and PO Khera Khurd
Delhi-110082.Applicant
(By Advocate : None)

Versus

1. Sh. B.V. Sudhakar,
Secretary
Dept of Post (Sanchar Bhawan)
Parliament Street, New Delhi-110001
2. Sh. Ashutosh Tripathi,
Director of Postal Services,
Department of Posts,
Office of Chief Post Master General,
Delhi Circle, Meghdoot Bhawan,
New Delhi -110001. Respondents

(By Advocate : Sh. S M Zulfiqar Alam)

ORDER (ORAL)

None for the petitioner. Sh. S.M. Zulfiqar Alam, learned counsel appearing for alleged contemnors submitted that they have complied with the order of this Tribunal. He further submitted that he has also filed the compliance affidavit.

2. On perusal of compliance affidavit, it reveals that the alleged contemnors have complied with the order of this Tribunal. Therefore, the C.P. is closed. Notices issued to the respondents are discharged.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

